

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 02/(MAH)/2016
CA No. 107/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

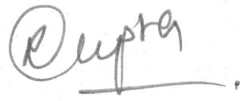
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. Milestone Development Ltd.
V/s.
M/s. Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Sandeepam Mandal i/b. Ganesham	Advocate for respondent 2 to 8.	
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2.	Radhika Gupta. i/b Wadla Ghandy	Advocate for Respondent No-1	
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ORDER

C.A. No. 107/2016 in T.C.P. No. 02/397-398/CLB/MB/MAH/2016

Petitioner side is absent. On the submission made by the
Respondent Counsel that settlement has already been arrived, since some
procedural aspects have remained to be accomplished, at request of the
Counsel, list this matter for reporting settlement on 03.03.2017

Sd/-
B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-
V. NALLASENAPATHY
MEMBER (TECHNICAL).